

**CUSTOM, EXCISE & SERVICE TAX APPELLATE TRIBUNAL, NEW DELHI**  
**Customs, Service Tax & Anti Dumping Branch**  
**WEEKLY DISPATCH STATEMENT**  
**FROM 02-09-19 TO 06-09-2019**

S. NO.	APPEAL NO.	ORDER NO.	DATE OF ORDER RECEIVED FROM THE PS TO HONBLE PRESIDENT / VICE PRESIDENT/MEMBERS	DATE ON WHICH ORDER DISPATCHED
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FINAL ORDERS				
1	ST/56329/2013	51148/2019	29/8/2019	2/9/2019
2	ST/52288/2016	51150/2019	29/8/2019	2/9/2019
3	C/53775/2018	51151/2019	30/8/2019	2/9/2019
4	C/53467/2018	51152/2018	30/8/2019	2/9/2019
5	C/52328/2018	51159/2019	30/8/2019	2/9/2019
6	C/53554/2018	51161/2019	30/8/2019	2/9/2019
7	ST/50485/2016	51163/2019	2/9/2019	3/9/2019
8	ST/51205/2019	51136/2019	3/9/2019	4/9/2019
9	ST/53348/2014	51153/2019	3/9/2019	4/9/2019
10	ST/51447/2019	51164/2019	3/9/2019	4/9/2019
11	ST/52650/2015	51165/2019	3/9/2019	4/9/2019
12	ST/51155-51157/2019	51167-51169/2019	3/9/2019	6/9/2019
MISC ORDERS				
1	ST/52447/2015	50586/2019	29/8/2019	2/9/2019
2	ST/51701/2019	50587/2019	29/8/2019	2/9/2019
3	AD/53726/2018	50592/2019	30/8/2019	2/9/2019
4	AD/51555/2019	50594/2019	30/8/2019	2/9/2019
5	C/50089/2018	50595/2019	30/8/2019	2/9/2019
6	ST/51715/2019	50596/2019	2/9/2019	3/9/2019
7	ST/51965/2019	50597/2019	2/9/2019	3/9/2019

7 Attention: To maintain the transparency in this tribunal all judicial orders are being suo-moto uploaded in PDF format on the CESTAT website immediately after signature of the Hon'ble members on the same day for the parties and public at large. Thus all the interested parties and other information seekers under R.T.I Act may download these orders from CESTAT website.

Deputy REGISTRAR			
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*Beer Singh*